### **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 293 OF 2017 & IA NO. 758 OF 2017

Dated: 7<sup>th</sup> August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

#### In the matter of:

M/s. Indsil Hydro Power and Manganese Limited .... Appellant(s)

**Versus** 

Kerala State Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Shankar

Counsel for the Respondent(s) : Mr. James P. Thomas for R-1

Ms. Arushi Singh for R-2

### <u>ORDER</u>

At the request of learned counsel for the appellant, the matter is adjourned to <u>11.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd